[Shri Bhupesh Gupta]

friends are there. We are all here. They are a powerful force. They are in big numbers. Otherwise, they may not be very big. I do not know that. But numerically they are very big certainly. We are facing this situation. Now, you have to decide. Why are we wasting our time here? For what? If you want to take up anything, take up our ordinances. Otherwise, you adjourn the House. Let us go.

(Interruptions)

SHRI S. W. DHABE (Maharashtra): The Leader of the House is here. Let us know the situation.

(Interruptions')

SHRI DINESH GOSWAM I (Assam): Mr. Deputy Chairman, Sir.

MR, DEPUTY CHAIRMAN: What are we discussing? We have some business. We have a procedure to follow.

(Interruptions)

SHRI DINESH GOSWAMI: Mr. Bhupesh Gupta has said certain things. I should be permitted to say in order to make the record straight.

THE LEADER OF THE HOUSE (SHRI LAL K. ADVANI): What are w_e discussing? We should know whether we are discussing a particular matter. What has happened is that you permitted a Member to make some observations which became prolonged to a political speech which had no relevance whatsoever to the business of the House (Interruptions) I leave it to you, Sir.

SHRr ARVIND GANESH KUL-KARNNT (Maharashtra): You should allow a Member of my party to speak.

SHRI DINESH GOSWAMI; Shri Bhupesh Gupta made certain fernr.

In order to make the record straight, I would make certain observations. He has said that there are a lot of rumours. I want to make it very clear that we have given this No-Confidence Motion in the other House. We are extremely keen about it and we are taking all steps; to see that it gets passed. We are contacting and requesting all Members. We will be in full strength in the House. Let there be no doubt about it. This is the stand of the Congress Party. I had to say this because Mr. Bhupesh pupta(made certain remarks.

THE MESSAGE FROM THE LOK SABHA

The Prasar Bharati (Broadcasting Corporation of India) Bill, 1979

SECRETARYJGENERAL: Sir, I have to report to ihe House the following message received from the Lok Sabha signed by the Secretary of the Lok Sabha:

"I am directed to inform Rajya Sabha that Lok Sabha, at its sitting held on the 12th July, 1979, has adopted the following motion exten(d|ing the time for presentation of the Report of the Joint Committee of the Houses on the Prasar Bharati (Broadcasting Corporation of India) Bill, 1979.

MOTION

"That this House do extend upto/ the last day of the first week of the Winter Session (1979), the time for presentation of the Report of the Joint Committee on the Bill to provide for the establishment of a Broadcasting Corporstion of India, to be known as Prasar Bharati, to define its composition, functions and powers and to provide for matters connected therewith or incidental thereto.' "